

**GOVERNMENT OF INDIA
OVERSEAS INDIAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3748
ANSWERED ON:12.08.2015
Immigration Fees
Shetty Shri Gopal Chinayya

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) the amount of immigration fees received from the persons going abroad during the last three years; and
- (b) the details of the utilization of the said funds?

Answer

MINISTER OF STATE FOR OVERSEAS INDIAN AFFAIRS
GENERAL V.K. SINGH (RETD.)

(a) to (b) : The Government received a sum of Rs.15.90 crore in 2012-13, Rs.16.54 crore in the year 2013-14 and Rs. 16.05 crore in the year 2014-15 as Emigration Fees.
The Emigration Fee received by the Protector General of Emigrants is deposited in the Revenue Receipts of the Central Government, under 'Other Administrative Services' head as part of Consolidated Fund of India. As such, the question of its direct utilization by this Ministry does not arise.